

Annexure – 3

Name of the corporate debtor: Damara Gold Private Limited ; Date of commencement of CIRP: 08/12/2025; List of creditors as on: 28/04/2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl no	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	whether related party	%voting share in COC					
1	Punjab National Bank	15-Dec-25	495,704,425.06	495,704,425.06	Secured Financ	495,704,425.06	-	No	72.36%	-	-	-	-	Admitted on provisional basis, claimant intimated on 30.12.2025
2	Bank of Maharashtra	18-Dec-25	189,304,196.00	189,304,196.00	Secured Financ	189,304,196.00	-	No	27.64%	-	-	-	-	Admitted on provisional basis, claimant intimated on 30.12.2025
3	Jagdish Raghunath Pahuja	31-Dec-25	79,396,419.54	-	Un-secured	-	-	Yes	-	-	-	79,396,419.54	-	Claimant intimated on 08/01/2026 that the claim was not admitted on a provisional basis due to discrepancies and findings. On 17.04.2026 again intimated for defects
4	Monil Jagdish Pahuja	31-Dec-25	63,645,079.40	-	Un-secured	-	-	Yes	-	-	-	63,645,079.40	-	Claimant intimated on 08/01/2026 that the claim was not admitted on a provisional basis due to discrepancies and findings. On 17.04.2026 again intimated for defects
5	Rajil Jagdish Pahuja	31-Dec-25	45,535,116.68	-	Un-secured	-	-	Yes	-	-	-	45,535,116.68	-	Claimant intimated on 08/01/2026 that the claim was not admitted on a provisional basis due to discrepancies and findings. On 17.04.2026 again intimated for defects
6	Deepa Jagdish Pahuja	31-Dec-25	17,209,479.00	-	Un-secured	-	-	Yes	-	-	-	17,209,479.00	-	Claimant intimated on 08/01/2026 that the claim was not admitted on a provisional basis due to discrepancies and findings. On 17.04.2026 again intimated for defects
7	Infiniti Gold Manufacturing Technology Pvt Ltd	8-Feb-26	267,746,886.00	-	Un-secured	-	-	No	-	-	-	-	267,746,886.00	Claimant intimated that the claim is provisionally kept under verification due to clarifications, additional documents, and defect removal.
Total			1,158,541,601.68	685,008,621.06		685,008,621.06			100.00%	-	-	205,786,094.62	267,746,886.00	